स्थाई अनुदेश जारी किये हैं। सरकारी क्षेत्र के सभी बैंक बड़े पैमाने पर इस प्रकार को आकस्मिक जांच कर रहे हैं। जहां कहीं ये कर्मचारी समुचित अनुमति के बगैर देरी से आते अथवा अनुपस्थित पाये जाते हैं, उनके विरुद्ध बैंकों के सेवा नियम। के अधीन समचित कार्रवाई को जाती है।

बैंक आपफ बड़ौदा के शाखा प्रबंधक पर हमले का समाचार

780. श्री कलराज सिक्षः क्या वित्त मंत्री पर यह बताने की क्रुपा करेंगे किः

(क) क्या सरकार का ध्यान राजस्थान में ब्याहर स्थित स्थानीय बैंक आफ वड़ौदा के शाखा प्रवन्धक को उसी बैंक शाखा के चार या पांच कर्मचारियों द्वारा उनके कक्ष में ही घुसकर सारने पीटने के राम्वन्ध में दिनांक 13 मार्च, 1982 के दैनिक समाचार-पत्न "नव ज्योति" में प्रकाशित समाचार को ओर दिलाया गया है;

(ख) यदि हां, तो इस सम्बन्ध में व्यौरा क्या है : और

(ग) सरकार इस सम्बन्ध में क्या कार्यवाही करने का विचार रखती है ?

वित्त मंत्रालय में उपमंत्री (श्री जनादंन पुजारी): (क) से (ग) सूचना एकल को जा रही है तथा यथा उपलब्ध सुचना सदन के पटल पर रख दी जायेगी।

Bank dues of Sugareane Growers and Tobacco Growers

781. SHRI SURESH SHAMRAO KALMADI: SHRI ARVIND GANESH KULKARNI:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that due to the credit squeeze by the banks the dues of the sugarcane growers and the tobacco growers have been 178

mounting and thereby causing anxiet;. to the farmers; and

(b) if so, what steps are proposed to be taken by Government to ease the situation and to help the farmers to get their dues and sell their current year's produce?

THE DEPUTY MINISTER IN THE OF FiNANCE MINISTRY (SHR1 JANARDHANA POOJARY): (a) and (b) Responsibility for payment to growers of cane rests primarily with the individual sugar Mills who are given need based and adequate working capital funds by banks taking into account their requirements for cane purchases. The RBI has advised the banks to earmark a portion of the cash credit limit allowed to the Mills for payment of dues to the cane growers and such payments are to be closely monitored by them in order to ensure compliance with RBI instructions. The State Governments have been advised to ensure that the sugar industry makes prompt payment and arrears on account of cane price do not mount up. It has been impressed upon the State agencies that a close monitoring in this respect by them is absolutely necessary. The State Governments have also been advised to keep the Central Government informed about the position regarding payment of cane price by the sugar industry in their respective States. The RBI is also reported to have authorised almost all applications from banks for financing cane crushing operations during 1981-82.

As regards tobacco growers, the tobacco purchases in Andhra Pradesh and Karnataka are regulated under the Tobacco Leaf Purchase Voucher Scheme formulated by the Tobacco Board, which requires the farmers to be paid their dues within certain stipulated time. Cigarette manufacturers, exporters and traders obtain bank finance for payment to the I farmers and *or processing operations. 179 Written Answers [RAJYA SABHA]

Adequate credit limits have been authorised to the tobacco exporters and several banks have been extended special refinance facility to help them sustain credit needs of seasonal industries and other vital sectors. It is. therefore, not correct to say that arrears of payment, if any, to farmers caused account of credit are on squeeze.

Modern Anti-smuggling Training Centre

782. SHRI J. P. GOYAL: Will the Minister of FINANCE be pleased to j state:

(a) whether it is а fact that there is proposal Government's а under consideration to set up а training j modern anti-smug centre to provide gling training to officials of the Central Excise Customs and Depart ments^ i

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(b) if so, what are the salient \ features of the proposal; and

(c) what are the places where such training centres are proposed j to be located and the number of i officials proposed to be trained there at a time?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA); (a) to (c). The Customs and Central Excise has a staff college at Delhi for imparting training to its officers in various aclivities connected with their work. The staff college arranged ll cources for anti-smuggling during 1981-82 in which 214 officers participated. After the staff college is shifted to its new location at Faridabad, where a comprehensive complex is being built, it will become feasible to organise every year more such courses and impart training in antismuggling work to larger numbers. The Training Centre will be equipped, as far as practicable, with modern equipment required for training, interalia, for anti-smuggling.

to Questions

Disposal of confiscated goods

783. SHRI RAMCHANDRA BHARADWAJ: SHRI DINESH GOSWAMI:

Will the Minister of FINANCE be pleased to state:

(a) what is the total value of confiscated goods kept in various godowns of Customs Department at various places in the country as on 31-3-1982;

(b) what are the main items of confiscated goods; and

(c) what steps Government have taken to dispose of thes_e confiscated goods through Cooperative Societies by giving them the facility of lifting goods direct from the Customs godowns and what is the Government's policy in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) Total value of smuggled goods confiscated Io Government and lying in godowns of the Customs Department as on 31-12-1981 (figures for which are available) was about Rs. 42 crores.

(b) These goods include mainly Gold, Silver, Diamonds, Precious Stones, Currency, Watches, Liquor, Synthetic Textiles, and Electrical goods.

(ei Confiscated consumer goods such as synthetic textiles, electronic goods, watches and other miscellaneous items are sold to National Cooperative Consumers' Federation for sale to bonafide consumers through Cooperative Consumers' Societies, Super Bazars, Sahakari Bhandars etc.

Violation of F.E.R.A, by M/s. Gedoi-e Tools (India) Private Limited

784. SHRI RAMCHANDRA BHARADWAJ: SHRI DINESH GOSWAMI:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that M/s. Gedore Tools (India) Private Limited,